

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 62 of 2019

IN THE MATTER OF:

Rajesh Vyas

...Appellant

Vs

Malwa Oxygen & Industrial Gases Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: None.

For Respondents:

ORDER

12.03.2019: Inspite of repeated calls nobody appears on behalf of the Appellant. The appeal is dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

am/sk